

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1372/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: DBS Bank Limited  
V/s.  
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Mr. Anoj  
Menon  
Mr. Hrudhay  
Khurana  
i/b  
AZB and  
Partners for  
Petitioners

*Khurana*

Mr. Ashish Kamat	}	Counsel
Ms. Anshika Singhania		
Mr. Abhay Jadeja	}	Advocates i/b. Crawford Bayley & Co. Adv. for Respondents.
Ms. Shruuti Katakay		
Mr. Jay Zaveri		

*Jay*

**ORDER**

**CP No.1372/ I&BP/NCLT/MB/MAH/2017**

The Company Petition admitted, vide separate order.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)